

To be published in The Gazette of India Extraordinary
(Part-I, Section-1)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi -110 011

Public Notice No.108/2009-2014 (RE-2010)

The 2nd May, 2012

Subject: Amendment in Appendix 1 of Handbook of Procedure Vol. I (Appendices and Aayat Niryat Forms), 2009-2014.

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2009-2014, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedure Vol. I (Appendices and Aayat Niryat Forms), 2009-2014:

Amendment in Appendix 1 (List of Regional Authorities and their jurisdiction):

I. The following entry is added at S. No. 11 B in Appendix 1 as under:

S. No.	Name & Address	Telephone No./Fax.No./E.mail	Territorial Jurisdiction
(1)	(2)	(3)	(4)
11B	The Joint Director General of Foreign Trade, Export Development Center, Block-D, Exhibition Ground, Srinagar-190001	Tel: 0194-2478617 srinagar-dgft@nic.in	Districts of Srinagar, Kupwara, Kulgam, Pulwama, Ganderbal, Shopian, Bandipora, Baramulla, Anantnag, Budgam, Leh, Kargil.

II. Territorial Jurisdiction of office of The Joint Director General of Foreign Trade, Jammu under Column 4 at S.No. 11 is amended as under:

“Districts of Jammu, Kathua, Poonch, Rajouri, Udhampur, Samba, Reasi, Ramban, Doda and Kishtwar.”

Effect of Public Notice:

- Details of the new regional office at Srinagar and revised jurisdiction of RA, Jammu have been incorporated

(Anup K.Pujari)
Director General of Foreign Trade
[E.Mail:dgft@nic.in](mailto:dgft@nic.in)

(F.No.01/93/180/76/AM09/PC-2(B))